

Dr. K. L. Shrimali: I must, however, say that these are isolated examples. In one or two institutions this may have happened. It should not be considered that this is the general rule. Most of the teacher-training institutions have trained staff, and it is possible that in one or two institutions, this thing may have happened, and the attention of the State Governments was drawn to this fact.

Steel Plant in Andhra Pradesh

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*925. { **Shri Rami Reddy:**
Shri Osman Ali Khan:
Shri M. V. Krishna Rao:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 1269 on the 9th September, 1960 and state:

(a) whether the Technical Committee has since examined the feasibility of setting up the Steel Plant in Andhra Pradesh;

(b) the findings of the Committee; and

(c) the action taken by Government in the matter?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The examination has not been completed.

(b) and (c). Do not arise.

Shri Rami Reddy: May I know whether the technical committee visited Andhra Pradesh, and if so, the places that have been visited by the committee?

Sardar Swaran Singh: This technical committee has already visited Andhra Pradesh, and they have had detailed discussions. The latest position with regard to this is that certain quantities of raw materials are to be supplied by the Andhra Pradesh Government, the Singareni collieries and the Regional Research Laboratory to the Director, National Metallurgical

Laboratory for purposes of pilot plant trials to be undertaken by him, that is, the Director of the National Metallurgical Laboratory. It was agreed that the despatches of these raw materials should be taken up and completed by the end of February at the latest. The pilot plant trials are likely to be completed by about April or May, 1961.

Shri Rami Reddy: Is it a fact that the Andhra Pradesh Government have investigated into the feasibility of a steel plant costing about Rs. 7 crores with 100 tons capacity, and if so, may I know whether this report has been examined by the technical committee or by Government?

Sardar Swaran Singh: I think that this technical committee was really constituted to examine the report which the hon. Member is referring to. At any rate, the committee has got the representatives of Andhra Pradesh also on it, and I am sure that whatever are the relevant factors will be put before the technical committee.

Shri Viswanatha Reddy: May I know whether the examination to be carried out at Jamshedpur is with reference to the non-metallurgical coal available in Singareni or with reference to any other matter?

Sardar Swaran Singh: It is with regard both to the coal as also the iron ore that is available in that locality.

Shri Mohammed Imam: It has been admitted that there is plenty of high-grade iron ore, both in Andhra Pradesh and also round about in Mysore, and coal is also available. May I know whether there is any serious proposal to have a steel plant in the south during the Third Five Year Plan?

Sardar Swaran Singh: I thought that that was what I was attempting to answer, namely that a proposal is being examined by the technical committee, and depending upon the technical feasibility and the economic viability, a suitable plant can be located.

But what is normally forgotten in this connection is that for making pig iron or steel, iron ore is, no doubt, a very important raw material, but coal is also an equally important raw material, and the quantities involved are also practically the same.

Dr. Atchamamba: Since Andhra Pradesh has coal, is there any possibility of this plant being included in the Third Five Year Plan?

Sardar Swaran Singh: I would request the hon. lady Member to wait for the detailed examination which this technical committee is engaged on at the moment.

सेठ अचल सिंह : क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि जो स्टील प्लांट लगाये जा रहे हैं और उनमें जो करीब ६० लाख टन का उत्पादन हो रहा है, इस से और ज्यादा अगर उत्पादन होता है तो क्या बाजार में मन्दी नहीं आ जायेगी ?

सरदार स्वर्ण सिंह : माननीय मंत्री साहब जानते हैं कि हमारा देश बहुत बड़ा है। चालीस करोड़ से ज्यादा इस की आबादी है। हम आइंदा १५-२० साल जितना भी ज्यादा से ज्यादा स्टील पैदा कर सकेंगे उस सभी की खपत हमारे देश में हो जायेगी।

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हिन्दू उत्तराधिकार अधिनियम

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*६२६. { श्री प्रकाश वीर शास्त्री :
श्रीमती रेणु चक्रवर्ती :
श्री इन्द्रजीत गुप्त :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश सरकार ने हिन्दू उत्तराधिकार अधिनियम में विवाहित स्त्रियों के सम्बन्ध में कुछ बीड़ा-सा परिवर्तन किया है ;

(ख) क्या यह सच है कि पंजाब जैसे अन्य राज्य भी इसी प्रकार का परिवर्तन करना चाहते हैं ; और

(ग) यदि हां, तो केन्द्रीय सरकार स्वयं इस अधिनियम में वह संशोधन क्यों नहीं कर देती ?

विधि मंत्री (श्री अ० कु० सेन) : (क) जी, नहीं।

(ख) पंजाब सरकार या किसी अन्य राज्य सरकार से अभी तक कोई प्रस्ताव अधिनियम में संशोधन करने के लिये प्राप्त हीं हुआ है।

(ग) प्रश्न नहीं उठता।

Some hon. Members: The English version of the answer may also be given.

Mr. Speaker: Yes.

Shri A. K. Sen: (a) No, Sir.

(b) No proposal has so far been received from the Government of Punjab or any other State Governments to amend the Act.

(c) Does not arise.

Mr. Speaker: Has the Madhya Pradesh Government amended the Act?

Shri A. K. Sen: No.

श्री प्रकाश वीर शास्त्री : हिन्दू परिवार में विवाहित कन्याओं का जो अचल सम्पत्ति में भाग इस विधेयक में रखा गया है, उस प्रश्न को ले कर समाज में एक बहुत बड़ी इस प्रकार की समस्या उत्पन्न हो गई है जिससे अभियोगों आदि में भी वृद्धि हो रही है। ऐसी हालत में क्यों नहीं केन्द्रीय सरकार स्वयं इस प्रकार का परिवर्तन कर लेती जिससे कि प्रान्तीय सरकारों को इस प्रकार के परिवर्तन करने की आवश्यकता ही न पड़े ?